

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-515-JK (LD) of 2024

DATED:- 05 - 01 - 2024

Sanction is hereby accorded to the appointment of Officer's of Agriculture Production & Farmers Welfare Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

No:-LAW-OIC/1/2024

Dated:- 05 - 01 - 2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, J&K High Court, Jammu/Srinagar.
5. Principal Secretary to Government, Agriculture Production & Farmers Welfare Department
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.515-JK(LD) of 2024 dated 05.01.2024

S.No	Case No.	Title of Case	Office in charge (OIC) Litigation
1	WPC No. 237/2023	Ishtiyaq Ahmad Dar v/s U.T of J&K	Feroz Ahmad Shapoo, ADLE, Srinagar
2	WPC No. 2988/2023	Ghulam Ahmad Sheikh and others v/s U.T of J&K	
3	WP(C) No. 1067/2020	Kamdhenu Bio fertilizers	
4	O.A No. 730/2023	Aijaz Ahmad Mir & others v/s UT of J&K and Others	Dr Qazi Showkat Asstt. Entomologist Showkat Ahmad Mughal (ADO Veg. Anantnag)
5	OA 800/2023	Nazir Ahmad Tantary & others v/s UT of J&K and others	
6	WPC No. 2361/2023	Syed Farooq Ahmad Andrabi	Mukhtar Ahmad Karnai (SMS-DL Kupwara)
7	O.A No. 189/2023	Mohammad Ashraf War	
8	CRM(M) 139/2023	Balvinder Singh Yadav	Feroz Ahmad shapoo ADLE, Srinagar
9	O.A No. 851/2023	Balbir Singh Sodhi	Ab. Majeed Lone (SMS- DL) Bandipora
10	WPC No. 2681/2023	Sabia Jan v/s UT of J&K and others	Rattan Lal Sharma(ASCO Pulwama) Mohammad Amin Sheikh DAO, Kulgam
11	T.A No. 3202/2021	Mubarak Ahmad Mir	
12	O.A 907/2023	Javaid Maqbool Dar v/s U.T of J&K and Ors.	Sheikh InmaulGul (ASCO Baramulla)
13	WP(C) No. 3340/2023	Ab. Rashid Dar and ors V/S Union Territory of J&K and Ors	Imtiyaz Ali (Assistant Director Rakhs & Farms)

(Handwritten Signature)